

Winding up of D.D.A.

*19. SHRI PRASANNBHAI MEHTA: Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state:

(a) whether the creation of Delhi Development Authority was with mainly two objectives—"control of land values and stabilising land prices";

(b) if so, whether both the objectives have been fulfilled;

(c) if not, whether the present Government have taken the decision to wind up this organisation; and

(d) whether any enquiry is being conducted about the working of this organisation?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT): (a) No, Sir. Delhi Development Authority was set up with statutory powers under Delhi Development Act, 1957, for promoting and securing the development of Delhi according to plan. For this purpose the Authority was also given powers among other things to acquire, hold, manage and dispose of land and other property. These objectives are as have been provided under Section 6 of the Act.

(b) Does not arise.

(c) No, Sir.

(d) No, Sir. However, a Committee of Experts set up by the Government of India inquired into the working of Delhi Development Authority. The Committee had submitted its report in 1975.

Fall in Price of Wheat below Support Price

*20. SHRI S. G. MURUGAIYAN: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether the market price of wheat has come down even below the support price of Rs. 110/- per quintal;

(b) whether Government agencies are not purchasing even half of the wheat arriving in the market; and

(c) if so, the facts thereof and remedial measures being taken in this regard?

THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI PARKASH SINGH BADAL): (a) The support price of Rs. 110 per quintal announced by Government is for fair average quality of wheat and the Government procuring agencies ensure that the price for fair average quality does not fall below this level.

(b) No, Sir.

(c) Does not arise.

रासायनिक उर्वरक का समुचित उपयोग

1. श्री ईश्वर चौधरी : क्या कृषि और सिंचाई मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या रासायनिक उर्वरक का अत्यधिक उपयोग भूमि के लिए हानिकर सिद्ध हुआ है, और

(ख) यदि हां, तो क्या सरकार किसानों को इसके बारे में शिक्षित करने के लिए कार्यवाही कर रही है ?

कृषि और सिंचाई मंत्री (श्री प्रकाश सिंह बादल) : (क) कोई ऐसा सबूत नहीं मिलता जिससे पता चले कि रासायनिक उर्वरकों का अत्यधिक उपयोग करना भूमि के लिए हानिकारक सिद्ध हुआ है। हमारे देश में अभी तक उर्वरकों का अत्यधिक उपयोग नहीं हुआ है। उर्वरकों का प्रयोग सुझायी गई दर के स्तर से कम ही है।

(ख) प्रश्न ही नहीं उठता ?